

MINUTES OF THE VC MEETING NO.07 (2021-22) OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 26.10.2021 at 3:00 PM, Udyog Bhawan, New Delhi

Meeting No.07 (2021-22) of EXIM Facilitation Committee (EFC) held in virtual mode under the Chairmanship of Shri Vijay Kumar, Addl. DGFT at 3:00 PM on 26.10.2021, Udyog Bhawan, New Delhi to consider the applications for export of 'restricted' items

2. The following members attended the meeting:-
- Dr Dilip Kumar Srivastava, Assistant Commissioner, DoAC&FW
 - Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
 - Shri Himanshu P. Pandit, Assistant, Safety and Security Studies Division, Department of Atomic Energy

In attendance:

- Shri S.K. Mohapatra , Deputy DGFT
- Shri Ram Paul Singh, FTDO

3. Altogether 244 applications (including 112 deferred cases) were considered by the EFC, out of which 80 cases were approved including 58 cases on post facto basis, 38 cases were rejected & closed and remaining 126 cases have been deferred due to want of comments/NOC from the concerned administrative Ministry/Department or information from the applicants. The decision of the Committee is indicated in the tabulated statement given below:

**DEPTT. OF AGRICULTURE COOPERATION AND FARMES WELFARE
(DoAC&FW) (Seed Cases)**

S. No.	Name of the Firm	File No.	Item Description	Date of receipt of application	Decision of EFC / remark
1.	Heer Impex	51442/AM21	Acacia Nilotica Seeds	18.02.2021	Deferred due to want of comments /NOC from DoAC&FW (Trade Division).
2.	A2Z Export Company	HQRXEXLAPPL Y00113143AM2 2	EDIBLE FRUIT OR NUT TREES AND PLANT	12.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division). Also, the firm has been asked to provide clarification on the description of the item.
3.	ABBAS NURUDDIN VAGHJIPURWAL	HQRXEXLAPPL Y00115486AM2 2	Seeds: ---- Nuxvomica, dried ripe seed	15.06.2021	Deferred due to want of comments/NOC from DoAC&FW (Trade Division & Seed division). As per the DoAC&FW (seed Division) , Clarification may be sought from the firm on the usage of seeds - whether the seeds are to be used for sowing purpose/multiplication of seeds or for commercial purpose. Accordingly the application may be processed in the concerned department.
4.	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPL Y00118988AM2 2	Agarophytes in Processed Form from Tamil Nadu Coastal Region	19.06.2021	As per the clarification received from DoAC&FW (Trade Division),the application has been forwarded to Department of Fisheries (DoF) on 26.10.2021 for their comments. Deferred due to want of comments/NOC from DoF.
5.	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPL Y00124685AM2 2	Blend of Gracilaria Edulis and Ulva	25.06.2021	As per the clarification received from DoAC&FW (Trade Division),the application has been forwarded to Department of Fisheries (DoF) on 26.10.2021 for their comments. Deferred due to want of comments/NOC from DoF.

6.	TSC Purple Turtle Pvt Ltd	HQRXEXLAPPL Y00131021AM2 2	Dried Gracilaria Edulis Seaweed	05.07. 2021	As per the clarification received from DoAC&FW (Trade Division), the application has been forwarded to Department of Fisheries (DoF) on 26.10.2021 for their comments. Deferred due to want of comments/NOC from DoF.
7.	SANGRAM TRADERS	HQRXEXLAPPL Y00159338AM2 2	SEEDS, Onion, Hybrid Rice (Paddy) seeds	10.08. 2021	Deferred due to want of comments / NOC from DoAC&FW. Applicant has to file a separate new application for Hybrid Rice (Paddy) seeds with DoAC&FW in the Performa issued by them.
8.	BHAISA.JYA SUPPLIERS PRIVATE LIMITED	HQRXEXLAPPL Y00165829AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	18.08. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021 for export of 30000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Bhaisajya Suppliers Pvt Ltd.
9.	GOVIND KUMAR GUPTA	HQRXEXLAPPL Y00167909AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	21.08. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021 for export of 2500 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Govind Kumar Gupta
10.	GOVIND KUMAR GUPTA	HQRXEXLAPPL Y00167940AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	21.08. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021 for export of 1500 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Govind Kumar Gupta.
11.	HANUMAN GALLA BHANDAR	HQRXEXLAPPL Y00172395AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.08. 2021	Approved on the basis of Comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021 for export of 15000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Hanuman Galla Bhandar.
12.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00173861AM2 2	Pioneer Brand Hybrid Rice (Paddy) Seed - 27P31	31.08. 2021	Deferred due to want of comments / NOC from DoAC&FW
13.	Botanika	HQRXEXLAPPL Y00175969AM2 2	Crocus sativus flower bulbs	02.09. 2021	Deferred due to want of comments / NOC from DoAC&FW. As per comments received from DoAC&FW (Seed Division), item does not belong to restricted category and moreover does not fall under the purview of their department . EFC has decided to take the case on file.
14.	MAL CHAND AGARWAL	HQRXEXLAPPL Y00176034AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.09. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021 for export of 17000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Mal Chand Agarwal.
15.	YUVRAJ TRADING	HQRXEXLAPPL Y00177010AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	04.09. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021 for export of 20000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Yuvraj Trading

2021

16.	VIHAR MART INDIA PRIVATE LIMITED	HQRXEXLAPPL Y00179731AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	08.09. 2021	Approved on the basis of Comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 5000 MT Non- Basmati Paddy in husk other than seed quality to Nepal by M/s Vihar Mart India Pvt Ltd
17.	RAGANI TRADERS	HQRXEXLAPPL Y00181880AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.09. 2021	Approved on the basis of Comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 6000 MT Non- Basmati Paddy in husk other than seed quality to Nepal by M/s Ragani Traders.
18.	S S ENTERPRISES	HQRXEXLAPPL Y00182066AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.09. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 5000 MT Non- Basmati Paddy in husk other than seed quality to Nepal by M/s S S Enterprises.
19.	M/S SHIV SHAKTI ENTERPRISES	HQRXEXLAPPL Y00184380AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 20000 MT Non- Basmati Paddy in husk other than seed quality to Nepal by M/s Shiv Shakti Enterprises
20.	BABLU DEY	HQRXEXLAPPL Y00184875AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	15.09. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 13000 MT Non- Basmati Paddy in husk other than seed quality to Nepal by M/s Bablu Dey
21.	SHIV KRIPA TRADING COMPANY	HQRXEXLAPPL Y00185324AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	16.09. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 25000 MT Non- Basmati Paddy in husk other than seed quality to Nepal by M/s Shiv Kripa Trading Company.
22.	SRI SAI FORESTRY	HQRXEXLAPPL Y00186040AM2 2	a.Acacia mangium Seeds b. Grevillea robusta Seeds c.Pterocarpus Santalinus d. Santalum Album Seeds e. Tectonal Grandis (Teak) Seeds f. Dalbergia spp Seeds g. Mahogani Seeds h. Pongamia Pinnata Seeds i. Jacaranda Seeds j. Minusops spp (spanich cherry) Seeds k. Eucalyptus camaldulensis Seeds l. Caryota Seeds	17.09. 2021	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) . As per the comments received from DoAC&FW (Seed division), application has been forwarded to DoAC&FW (Trade Division) for their comments.
23.	SRI SAI FORESTRY	HQRXEXLAPPL Y00186042AM2 2	a.Tectonal Grandis (Teak) Seeds b. Santalum Album Seeds c. Pterocarpus Santalinus	17.09. 2021	Deferred due to want of comments / NOC from DoAC&FW (Trade Division) . As per the comments received from DoAC&FW (Seed division), application has been forwarded to DoAC&FW (Trade Division) for their comments.

24.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00186340AM2 2	Hybrid Rice (Paddy) seeds	17.09.2021	Deferred due to want of comments / NOC from DoAC&FW
25.	SHRI SHYAM AGRO FOOD PRODUCT	HQRXEXLAPPL Y00186383AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	17.09.2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 20000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Shri Shyam Agro Food Product.
26.	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPL Y00186630AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	17.09.2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 3000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Shree Nath ji Trading Company
27.	POOJA ANNA BHANDAR	HQRXEXLAPPL Y00186671AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	17.09.2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 16000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Pooja Anna Bhandar.
28.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00188623AM2 2	EXPORT OF PIONEER BRAND HYBRID RICE (PADDY) SEEDS - 27P31 - 155000 KGS	20.09.2021	Deferred due to want of comments / NOC from DoAC&FW
29.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00189473AM2 2	Hybrid Rice (Paddy) seeds	20.09.2021	Deferred due to want of comments / NOC from DoAC&FW
30.	DIPJYOTI ENTERPRISES	HQRXEXLAPPL Y00190059AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	22.09.2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M No. 1-79/2020.SD-IV (Pt- VII) dated 20.10.2021for export of 25000 MT Non-Basmati Paddy in husk other than seed quality to Nepal by M/s Dipjyoti Enterprises
31.	DCM SHRIRAM LIMITED	HQRXEXLAPPL Y00190895AM2 2	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
32.	DCM SHRIRAM LIMITED	HQRXEXLAPPL Y00190936AM2 2	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW
33.	DCM SHRIRAM LIMITED	HQRXEXLAPPL Y00191004AM2 2	Hybrid Rice (Paddy) seeds	22.09.2021	Deferred due to want of comments / NOC from DoAC&FW

34.	GOPAL DAS PAWAN KUMAR	HQRXEXLAPPL Y00195487AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09. 2021	Deferred due to want of comments / NOC from DoAC&FW
35.	GOPAL DAS PAWAN KUMAR	HQRXEXLAPPL Y00195495AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	27.09. 2021	Deferred due to want of comments / NOC from DoAC&FW
36.	SHREE PALISATI TRADING CO	HQRXEXLAPPL Y00195584AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.09. 2021	Deferred due to want of comments / NOC from DoAC&FW
37.	SHREE PALISATI TRADING CO	HQRXEXLAPPL Y00195585AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	28.09. 2021	Deferred due to want of comments / NOC from DoAC&FW
38.	BAYER BIOSCIENCE PRIVATE LIMITED	HQRXEXLAPPL Y00197154AM2 2	Hybrid Rice (Paddy) seeds	29.09. 2021	Deferred due to want of comments / NOC from DoAC&FW
39.	SHIVSHAKTI SUPPLIERS	HQRXEXLAPPL Y00200845AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
40.	SHREE NATH JI TRADING COMPANY	HQRXEXLAPPL Y00201085AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	02.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
41.	UPL LIMITED	HQRXEXLAPPL Y00201800AM2 2	Hybrid Rice Seeds PAC 8577	04.10. 2021	Approved on the basis of comments/ NOC received from DoAC& FW vide O.M. No. 1-146/2021- sd.iv (266th EXIM – Export -24) dated 02.09.2021 for export of 10000 Kg Rice seeds to Tanzania by M/s UPL Limited
42.	UPL LIMITED	HQRXEXLAPPL Y00201931AM2 2	Hybrid Rice Seeds Swarna 2	04.10. 2021	Approved on the basis of Comments/ NOC received from DoAC& FW vide O.M. No. 1-145/2021- sd.IV (265th EXIM – Export -40) dated 03.08.2021 for export of 50000 Kg Rice seeds to Senegal by M/s UPL Limited.
43.	PUSHPANJALI INDUSTRY	HQRXEXLAPPL Y00202576AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	05.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
44.	FA GENERAL TRADING & CO.,	HQRXEXLAPPL Y00203531AM2 2	Seaweeds	05.10. 2021	As per the clarification received from DoAC&FW (Trade Division),the application has been forwarded to Department of Fisheries (DoF) on 26.10.2021 for their comments. Deferred due to want of comments/NOC from DoF.
45.	SHARDA DEVI FOODS	HQRXEXLAPPL Y00205493AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	07.10. 2021	Deferred due to want of comments / NOC from DoAC&FW

46.	CORTEVA AGRISCIENCE SEEDS PRIVATE LIMITED	HQRXEXLAPPL Y00207139AM2 2	Hybrid Rice (Paddy) seeds	08.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
47.	M/S. SHRISTI SIDDHARTH TRADING	HQRXEXLAPPL Y00209123AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
48.	HANUMAN TRADERS	HQRXEXLAPPL Y00209126AM2 2	NON-BASMATI PADDY IN HUSK (PADDY) OTHER THAN SEED QUALITY	11.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
49.	SHREE TRAD ERS	HQRXEXLAPPL Y00209874AM2 2	RICE IN PADDY	12.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
50.	SHREE TRAD ERS	HQRXEXLAPPL Y00210581AM2 2	RICE IN PADDY (NON BASMATI RICE) OTHER THAN SEED QUALITY	12.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
51.	SHIV AMBEY	HQRXEXLAPPL Y00211236AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	13.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
52.	OM ENTERPRISES	HQRXEXLAPPL Y00211584AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	13.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
53.	PARBATI GALLA BHANDAR	HQRXEXLAPPL Y00212319AM2 2	NON BASMATI RICE PADDY (OTHER THAN SEED QUALITY)	14.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
54.	M/S MA LAXMI TRADERS	HQRXEXLAPPL Y00214342AM2 2	RICE PADDY OR IN HUSK (NON BASMATI RICE)	16.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
55.	JAGDISH PRASAD RAJESH KUMAR	HQRXEXLAPPL Y00217139AM2 2	RICE IN HUSK (PADDY NONBASMATI)	19.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
56.	SEEDWORKS INTERNATIONA L PRIVATE LIMITED	HQRXEXLAPPL Y00218613AM2 2	Hybrid Rice (Paddy) seeds	20.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
57.	SEEDWORKS INTERNATIONA L PRIVATE LIMITED	HQRXEXLAPPL Y00218633AM2 2	Hybrid Rice (Paddy) seeds	20.10. 2021	Deferred due to want of comments / NOC from DoAC&FW
Department of Animal Husbandry and Dairying					
58.	Shiv Shakti Traders	HQRXEXLAPPL Y00049639AM2 2	Cereal straw and husks, unprepared, whether or not	24.05. 2021	Deferred due to want of comments / NOC from DoAHD

			chopped, ground, pressed or in the form of pellets.		
59.	Lankesh Tiwari	HQRXEXLAPPL Y00116062AM2 2	PADDY HUSK	16.06. 2021	Deferred due to want of comments / NOC from DoAHD
60.	Regaal Resources Pvt Ltd	HQRXEXLAPPL Y00118006AM2 2	Maize Bran	18.06. 2021	Deferred due to want of comments / NOC from DoAHD
61.	Nowrangroy Agro Pvt Ltd	HQRXEXLAMEN D00127826AM2 2	Wheat Bran	01.07. 2021	Deferred due to want of comments / NOC from DoAHD
62.	A To Z Export Company	HQRXEXLAPPL Y00129838AM2 2	Cereal straw and husks, unprepared, whether or not chopped, ground, pressed or in the form of pellets.	02.07. 2021	Deferred due to want of comments / NOC from DoAHD
63.	SD Enterprise	HQRXEXLAPPL Y00141786AM2 2	Maize Bran	19.07. 2021	Deferred due to want of comments / NOC from DoAHD
64.	Trade Exim	HQRXEXLAPPL Y00141792AM2 2	Maize Bran	19.07. 2021	Deferred due to want of comments / NOC from DoAHD
65.	Yash Traders	HQRXEXLAPPL Y00143810AM2 2	RICE HUSK, RICE STRAW	21.07. 2021	Deferred due to want of comments / NOC from DoAHD
66.	TAPAN TRADERS	HQRXEXLAPPL Y00151166AM2 2	WHEAT BRAN	30.07. 2021	Deferred due to want of comments / NOC from DoAHD
67.	AMIT ENTERPRISE	HQRXEXLAPPL Y00152318AM2 2	WHEAT BRAN	02.08. 2021	Deferred due to want of comments / NOC from DoAHD
68.	RADHAKRISHN A ENTERPRISE	HQRXEXLAPPL Y00152626AM2 2	WHEAT BRAN	02.08. 2021	Deferred due to want of comments / NOC from DoAHD
69.	A2Z EXPORT COMPANY	HQRXEXLAPPL Y00152700AM2 2	RICE HUSK, CHURA BHUNSA, BRAN AND HUSK	03.08. 2021	Deferred due to want of comments / NOC from DoAHD
70.	SARAF TREXIM LIMITED	HQRXEXLAPPL Y00154397AM2 2	WHEAT BRAN	05.08. 2021	Deferred due to want of comments / NOC from DoAHD
71.	P.S.INTERNATI ONAL TRADES	HQRXEXLAPPL Y00155088AM2 2	WHEAT BRAN	05.08. 2021	Deferred due to want of comments / NOC from DoAHD
72.	PARITOSH BISWAS	HQRXEXLAPPL Y00162198AM2 2	WHEAT BRAN	13.08. 2021	Deferred due to want of comments / NOC from DoAHD
73.	PARITOSH BISWAS	HQRXEXLAPPL Y00162215AM2 2	WHEAT BRAN	13.08. 2021	Deferred due to want of comments / NOC from DoAHD
74.	MARUTI DYES & CHEMICALS	HQRXEXLAPPL Y00164242AM2 2	WHEAT BRAN	17.08. 2021	Deferred due to want of comments / NOC from DoAHD
75.	SHOHAG ENTERPRISE	HQRXEXLAPPL Y00164880AM2 2	WHEAT BRAN	17.08. 2021	Deferred due to want of comments / NOC from DoAHD
76.	GHOSH DAIRY FARM	HQRXEXLAPPL Y00166264AM2 2	COWS (MALE/FEMALE)	19.08. 2021	Deferred due to want of comments / NOC from DoAHD
77.	SHIV IMPEX	HQRXEXLAPPL Y00171885AM2 2	WHEAT BRAN	27.08. 2021	Deferred due to want of comments / NOC from DoAHD
78.	SARAWOGI INTERNATIONA L	HQRXEXLAPPL Y00171905AM2 2	WHEAT BRAN	27.08. 2021	Deferred due to want of comments / NOC from DoAHD

79.	NARWAL DAIRY FARM	HQRXEXLAPPL Y00173311AM2 2	A. Murrah Milking Buffalo B. Murrah Buffalo Bull C. Calves	29.08.2021	Deferred due to want of comments / NOC from DoAHD
80.	SNEHTIK INTERNATIONAL	HQRXEXLAPPL Y00178671AM2 2	WHEAT BRAN FODDER	07.09.2021	Deferred due to want of comments / NOC from DoAHD
81.	VIJI INTERNATIONAL	HQRXEXLAPPL Y00182280AM2 2	WHEAT BRAN	12.09.2021	Deferred due to want of comments / NOC from DoAHD
82.	ORIENT EXPORTS PVT LTD	HQRXEXLAPPL Y00186582AM2 2	WHEAT BRAN	17.09.2021	Deferred due to want of comments / NOC from DoAHD
83.	SHREE EXPORT IMPORT	HQRXEXLAPPL Y00192175AM2 2	WHEAT BRAN	24.09.2021	Deferred due to want of comments / NOC from DoAHD
84.	Sagwadi Education & Goushala Public Charitable Trust	50227 / AM20	Bovine Embryos	10.01.2020	Deferred due to want of comments / NOC from DoAHD
85.	ZODIAC INTERNATIONAL	HQRXEXLAPPL Y00201238AM2 2	BRAN SHARPS & OTHER RESIDUES OF WHEAT	03.10.2021	Deferred due to want of comments / NOC from DoAHD
86.	AIS INTERNATIONAL	HQRXEXLAPPL Y00203585AM2 2	WHEAT BRAN	05.10.2021	Deferred due to want of comments / NOC from DoAHD
87.	AMASHA IMPEX PRIVATE LIMITED	HQRXEXLAPPL Y00206495AM2 2	Moisture: 12% max Crude Protein: 13.5-15% Crude Fat: 2.5% min Crude Fibre: 12% max Total Ash: 1% max	08.10.2021	Deferred due to want of comments / NOC from DoAHD
88.	R H ENTERPRISE	HQRXEXLAPPL Y00213998AM2 2	WHEAT BRAN	16.10.2021	Deferred due to want of comments / NOC from DoAHD
89.	MOOL CHAND BUCHA	HQRXEXLAPPL Y00214174AM2 2	WHEAT BRAN	16.10.2021	Deferred due to want of comments / NOC from DoAHD
90.	MOOL CHAND BUCHA	HQRXEXLAPPL Y00214181AM2 2	WHEAT BRAN	16.10.2021	Deferred due to want of comments / NOC from DoAHD
91.	SHEETAL ENTERPRISE	HQRXEXLAPPL Y00216685AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
92.	DEY ENTERPRISE	HQRXEXLAPPL Y00216770AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
93.	ONWARD COMMODEAL PRIVATE LIMITED	HQRXEXLAPPL Y00216965AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
94.	DEY ENTERPRISE	HQRXEXLAPPL Y00216973AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
95.	B K ENTERPRISE	HQRXEXLAPPL Y00217186AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
96.	B K ENTERPRISE	HQRXEXLAPPL Y00217228AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD
97.	TANMOY ENTERPRISE	HQRXEXLAPPL Y00217527AM2 2	WHEAT BRAN	19.10.2021	Deferred due to want of comments / NOC from DoAHD

98.	Izaz Traders	HQRXEXLAPPL Y00218002AM2 2	WHEAT BRAN	20.10. 2021	Deferred due to want of comments / NOC from DoAHD
99.	MINATI TRADERS	HQRXEXLAPPL Y00218100AM2 2	WHEAT BRAN	20.10. 2021	Deferred due to want of comments / NOC from DoAHD
100.	SHREE DURGA ENTERPRISE	HQRXEXLAPPL Y00218226AM2 2	WHEAT BRAN	20.10. 2021	Deferred due to want of comments / NOC from DoAHD
101.	PODDER TRADERS	HQRXEXLAPPL Y00218751AM2 2	WHEAT BRAN	20.10. 2021	Deferred due to want of comments / NOC from DoAHD

Ministry of Environment Forest and Climate Change

(SU Division)

102.	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPL Y00170316AM2 2	RED SANDERS WOOD IN LOG FORM AND ROOTS OBTAINED FROM CULTIVATED ORIGIN	25.08. 2021	Approved on the basis of comments/ NOC received from M/o EF&CC (SU Division) vide O.M No. 5-14/2021-SU dated 26.10.2021 for export of 41.614 MT Red Sanders wood in log form & roots obtained from Cultivated origin by M/s M K International Realty Private Limited.
103.	AQSA ENTERPRISES	HQRXEXLAPPL Y00195238AM2 2	Red Sanders wood furniture parts Confiscated Government of Karnataka	27.09. 2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
104.	MMTC Limited	01/21/101/51300/AM21	RED SANDERS WOOD IN LOG FORM RED SANDERS IN LOG FORM GRADE A - NIL GRADE B - 0.154 MT GRADE C - 19.123 MT TOTAL QTY 19.277MT	08.12. 2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
105.	RAATI RAJAN IMPEX	HQRXEXLAPPL Y00199267AM2 2	RED SANDERS WOOD IN VAP FORM OBTAINED FROM ARTIFICIAL ORIGIN FROM PATTALAND	01.10. 2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
106.	M K INTERNATIONAL REALTY PRIVATE LIMITED	HQRXEXLAPPL Y00202395AM2 2	RED SANDERS WOOD IN LOG FORM OBTAINED FROM CULTIVATED ORIGIN	04.10. 2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)
107.	EZRA EXPORTS PRIVATE LIMITED	HQRXEXLAPPL Y00213270AM2 2	Red sander wood Furniture and planks	15.10. 2021	Deferred due to want of comments /NOC from MoEF&CC (SU Division)

Ozone Cell

108.	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPL Y00182318AM2 2	Refrigerant R-22 / HCFC-22 / Mafron 22 - Chloro Difluoro Methane (Also known as Mono Chloro Difluoro Methane	12.09. 2021	Closed. Application may be considered as withdrawn as firm has filed another application HQRXEXLAPPLY00209426AM22 on 11.10.2021 with the correct ITC HS Code as required by M/o EF&CC (Ozone Cell).
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109.	GUJARAT FLUOROCHEMICALS LIMITED	HQRXEXLAPPLY00198103AM22	Bromotrifluoromethane /Halon-1301 (Feedstock use)	30.09.2021	Approved on the basis of comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/17/2018-OC dated 20.10.2021 for export of 800 MT Bromotrifluoromethane /Halon-1301 (Feedstock use) to Germany by M/s Shiv Gujarat Fluorochemicals Limited.
110.	NAVIN FLUORINE INTERNATIONAL LIMITED	HQRXEXLAPPLY00209426AM22	Refrigerant R-22 / HCFC-22 / Mafron 22 - Chloro Difluoro Methane (Also known as Mono Chloro Difluoro Methane)	11.10.2021	Approved on the basis of Comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2021-OC dated 25.10.2021 for export of 1535.546 MT Mono Chloro Difluoro Methane to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2021 by M/s Navin Fluorine International Limited.
111.	SRF LIMITED	HQRXEXLAPPLY00210535AM22	MONOCHLORO DI-FLUORO METHANE (REFRIGERANT R-22 OR HCFC-22) NON-FEED STOCK	12.10.2021	Approved on the basis of Comments/NOC received from M/o EF&CC (Ozone cell) vide O.M No. 11/4/2021-OC dated 25.10.2021 for export of 682.57 MT Mono Chloro Difluoro Methane to customers in countries signatory of Montreal Protocol on substances that deplete the ozone layer for the calendar year 2021 by M/s SRF limited.
Department of Atomic Energy					
112.	OPAQUE CERAMICS PRIVATE LIMITED	HQRXEXLAPPLY00208569AM22	5 Micron	10.10.2021	Deferred due to want of comments/NOC from DAE
113.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00208819AM22	ZIRCOMAT 5 Micron / 325 Mesh - Powder (Ceramic Opacifier)	11.10.2021	Deferred due to want of comments/NOC from DAE
114.	SUKASO CERACOLORS PRIVATE LIMITED	HQRXEXLAPPLY00211615AM22	ZIRCOMAT 5 Micron/325 Mesh - Powder (Ceramic Opacifier)	13.10.2021	Deferred due to want of comments/NOC from DAE
Ministry of Textiles					
115.	National Silkworm Seed Organization	50285/AM21	Mulberry silk worm eggs bivoltine hybrid	17.03.2020	Deferred due to want of comments/NOC from M/o Textiles. EFC has decided to take the matter on file as the case is pending for long with MoT.
116.	Askco International	HQRXEXLAPPLY00105492AM22	Silk-worm cocoons suitable for reeling Dupion Silk Cocoon	02.06.2021	Deferred due to want of comments/NOC from M/o Textiles
117.	Shapos Services Private Limited	HQRXEXLAPPLY00144926AM22	Cut Cocoons (Product is Classified under 5003, since has no option for 5003, we have mentioned 5001	22.07.2021	Rejected & closed. The item under reference is free for export. The firm has been informed by DGFT vide email dated 21.10.2021.
Ministry of Mines					
118.	India GCI Resitop Pvt Ltd	HQRXEXLAPPLY00124291AM22	Resin Coated Sand	25.06.2021	Rejected. As per the Comments received from MOM vide O.M No. MV-16/10/2021- Mines V dated 18.10.2021, MoM has not recommended the export of Resin coated Sand by M/s India GSI Resitop Pvt Ltd due to interest of domestic industries of the country.
Miscellaneous Applications					

119.	Wockhardt Hospital Ltd	HQRXEXLAPPLY00049453AM22	Cryogenically preserved Adipose derived Mesenchymal Stem Cells	24.05.2021	Deferred due to want of clarification from the firm. Reminder to be issued to firm for providing the desired information.
120.	CORPORATE OPPORTUNITY SERVICES LLP	HQRXEXLAPPLY00155356AM22	ENOXAPARIN SODIUM INJECTION IP(LOW MOLECULAR WEIGHT HEPARIN)	06.08.2021	Deferred due to want of clarification from the firm.
Ministry of Health & Family Welfare/Deptt. of Pharmaceuticals					
Remdesivir					
121.	CIPLA LIMITED	HQRXEXLAPPLY00186034AM22	CIPREMI RTU / Remdesivir Injection 100mg / 20ml	17.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
122.	HETERO LABS LIMITED	HQRXEXLAPPLY00187511AM22	Remdesivir Injection Liquid Vial 100mg/20ml	18.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
123.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY00195687AM22	Remdesivir 100mg Powder for Inj (REMWIN)	28.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
124.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY00197145AM22	Remdesivir for Injection 100mg/20ML (5mg/ML)	29.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
125.	HETERO LABS LIMITED	HQRXEXLAPPLY00198569AM22	COVIFOR Remdesivir Injection Liquid Vial 100mg/20ml	30.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
126.	HETERO LABS LIMITED	HQRXEXLAPPLY00198769AM22	COVIFOR (Remdesivir 100 mg/vial)	30.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
127.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY00199801AM22	REMDESIVIR FOR INJ 100MG / ML	01.10.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 22.10.2021 export license was issued to the firm with the approval of Chairman EFC

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					EFC has approved the case on Post facto basis
128.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0200061AM22	Remdesivir working standard 80 mg	01.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
129.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0202448AM22	Remdesivir 100mg Powder for Inj (REMWIN)	04.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
130.	HETERO LABS LIMITED	HQRXEXLAPPLY0202878AM22	REMDESIVIR FOR INJECTION 100MG	05.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
131.	CIPLA LIMITED	HQRXEXLAPPLY0207371AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	08.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
132.	HETERO LABS LIMITED	HQRXEXLAPPLY0208813AM22	REMDESIVIR FOR INJECTION 100MG	11.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
133.	HETERO LABS LIMITED	HQRXEXLAPPLY0208833AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	11.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
134.	HETERO LABS LIMITED	HQRXEXLAPPLY0208849AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	11.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
135.	HETERO LABS LIMITED	HQRXEXLAPPLY0208965AM22	REMDESIVIR FOR INJECTION 100MG	11.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
136.	MYLAN LABORATORIES LIMITED	HQRXEXLAPPLY0210750AM22	DESREM-REMDESIVIR FOI 100MG-1S-ROW	12.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
137.	CIPLA LIMITED	HQRXEXLAPPLY0210794AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	12.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
138.	CIPLA LIMITED	HQRXEXLAPPLY0210795AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	12.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
139.	CADILA HEALTHCARE LIMITED	HQRXEXLAPPLY0211807AM22	Remdesivir for Injection 100mg/ml	13.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
140.	HETERO LABS LIMITED	HQRXEXLAPPLY0215456AM22	COVIFOR-INJECTION 100MG	18.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
141.	HETERO LABS LIMITED	HQRXEXLAPPLY0215491AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	18.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
142.	HETERO LABS LIMITED	HQRXEXLAPPLY0215659AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	18.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
143.	HETERO LABS LIMITED	HQRXEXLAPPLY0215847AM22	COVIFOR-REMDESIVIR FOR INJECTION 100MG	18.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
144.	LYKA LABS LIMITED	HQRXEXLAPPLY0216133AM22	Remdesivir for Injection 100MG (Lyophilized)	18.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
145.	BIOCON BIOLOGICS LIMITED	HQRXEXLAPPLY0216503AM22	Remdesivir 100mg Powder for Inj (REMWIN)	19.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
146.	JUBILANT GENERICS LIMITED	HQRXEXLAPPLY0216797AM22	JUBI-R REMDESIVIR LYOPHILIZED POWDER FOR INJECTION 100MG	19.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma

147.	CIPLA LIMITED	HQRXEXLAPPLYO 0216925AM22	Remdesivir for Injection 100mg/vial (30 ml) / (CIPREMI)	19.10.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
Amphotericin-B					
148.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0156046AM22	Liposomal Amphotericin B 50 mg Lyophilized Injection Vial	06.08.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
149.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0176321AM22	AMPHOTERICIN B LIPOSOMAL INJECTION 50 MG	03.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
150.	LYKA LABS LIMITED	HQRXEXLAPPLYO 0177132AM22	Liposomal Amphotericin B Inj 50 mg	06.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
151.	MBA PHARMACEUTICALS PRIVATE LIMITED	HQRXEXLAPPLYO 0182681AM22	AMBISOME AMPHOTERICIN LIPOSOMAL INJ 50 MG N1	13.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
152.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0188049AM22	Product Name : Ambilip 50 , Generic Name : Amphotericin B- Liposomal Injection 50mg	20.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
153.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0189578AM22	Anthelmintics drugs; Antiamoebic and other Antiprotozal drugs; Antifungal drugs:---- Other	21.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
154.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0189697AM22	Anthelmintics drugs; Antiamoebic and other Antiprotozal drugs; Antifungal drugs:---- Other	21.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
155.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0189864AM22	Ampholip 50 mg	21.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
156.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0189880AM22	Ampholip 50 Mg	21.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
157.	BHARAT	HQRXEXLAPPLYO	Amphonex 50 Mg	21.09.	Based on the comments received from

	SERUMS AND VACCINES LIMITED	0189894AM22	20 Vial of FP & 01 Vial of WS	2021	M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
158.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0189903AM22	Ampholip 50 Mg	21.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
159.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0189916AM22	Amphotret 50 Mg - 3000 Vails, Amphonex 50mg - 300 Vials	21.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
160.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190206AM22	"Liposomal Amphotericin B Powder for solution for Infusion 50 MG	22.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
161.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190251AM22	Amphonex 50 MG	22.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
162.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190264AM22	AMPHONEX 50MG	22.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
163.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190343AM22	Amphonex 50mg	22.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
164.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190405AM22	amphonex 50mg	22.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
165.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190420AM22	AMPHONEX 50MG- 2000 Vials, Ampholip 50 Mg - 5000 Vials, Amphotret 50 Mg - 3523 Vials	22.09.2021	Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
166.		HQRXEXLAPPLYO 0190433AM22	AMPHOMUL 50 MG		Based on the comments received from M/o HFW & Deptt. Of Pharma dated 18.10.2021 export license was

	BHARAT SERUMS AND VACCINES LIMITED			22.09. 2021	issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
167.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190441AM22	Ampholip 50 MG	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
168.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190467AM22	Amphonex 50 MG	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
169.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190497AM22	Ampholip 50 Mg - 3000 Vials, Ampholip 100 Mg - 1000 Vials	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
170.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190509AM22	Liposomal Amphotericin B/Amphotericin B Bharat 50 MG	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
171.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190524AM22	Amphonex 50 MG	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
172.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190533AM22	Amphotret 50 MG	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
173.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190566AM22	Ampholip 50 Mg - 18000 Vials, Amphotret 50 Mg - 27000 Vials	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
174.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190572AM22	AMPHONEX 50MG - 3000 Vials, Ampholip 50 Mg - 6500 Vials	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
175.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190597AM22	Amphotret 50 Mg	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
176.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0190859AM22	Amphotret 50 MG	22.09. 2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC.

					EFC has approved the case on Post facto basis
177.	BHARAT SERUMS AND VACCINES LIMITED	HQRXEXLAPPLYO 0191133AM22	Amphotret 50 Mg	23.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
178.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0191682AM22	Product name : AMPHOTIN-LIP 50 , Generic name: Amphotericin Lipid Complex Injection 50mg	23.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
179.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0191722AM22	Product Name : AMPHOTIN 50 , Generic Name: Amphotericin B-Injection 50mg	23.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
180.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0191765AM22	Product name : AMBILIP 50 , Generic name: Liposomal Amphotericin B Injection 50mg	23.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
181.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0192701AM22	Product name: Ambilip 50, Generic name: Liposomal Amphotericin B Injection 50mg	24.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
182.	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLYO 0193461AM22	Liposomal Amphotericin-B Injection 50 mg	25.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
183.	AZISTA INDUSTRIES PRIVATE LIMITED	HQRXEXLAPPLYO 0193771AM22	Amphotericin-B injections	25.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
184.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0195768AM22	Product Name : AMBILIP 50 , Generic Name : Amphotericin B- Liposomal Injection 50mg	28.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
185.	EMCURE PHARMACEUTICALS LIMITED	HQRXEXLAPPLYO 0196211AM22	Liposomal Amphotericin-B Injection 50 mg	28.09.2021	Based on the comments received from M/o HFW &Deptt. Of Pharma dated 18.10.2021 export license was issued to the firm with the approval of Chairman EFC. EFC has approved the case on Post facto basis
186.	UNITED BIOTECH PRIVATE LIMITED	HQRXEXLAPPLYO 0198164AM22	Product Name : AMPHOTIN 50, Generic Name: Amphotericin Injection 50 mg	30.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma
187.	HARDIK ONCO CARE	HQRXEXLAPPLYO 0198729AM22	Liposomal Amphotericin B	30.09.2021	Deferred due to want of comments / NOC from M/o HFW &Deptt. of Pharma

188.	LYKA LABS LIMITED	HQRXEXLAPPLY0 0199565AM22	Liposomal Amphotericin B Injection 50 mg	01.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
189.	SYNNAT PHARMA PRIVATE LIMITED	HQRXEXLAPPLY0 0203928AM22	LIPOSOMAL AMPHOTERICIN B FOR INJECTION 50 MG	06.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
190.	EMCURE PHARMACEUTI CALS LIMITED	HQRXEXLAPPLY0 0204788AM22	Liposomal Amphotericin -B Injection 50 mg	06.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
191.	LYKA LABS LIMITED	HQRXEXLAPPLY0 0206137AM22	LIPOSOMAL AMPHOTERICIN - B FOR INJECTION 50 MG	07.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
192.	LYKA LABS LIMITED	HQRXEXLAPPLY0 0206475AM22	AMPHOTERICIN - B LIPOSOMAL INJECTION 50MG	08.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
193.	LYKA LABS LIMITED	HQRXEXLAPPLY0 0206842AM22	AMPHOTERICIN- B FOR INJECTION 50MG	08.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
194.	LYKA LABS LIMITED	HQRXEXLAPPLY0 0207009AM22	AMPHOTERICIN B INJECTION 50MG (LYO)	08.10. 2021	Deferred due to want of comments / NOC from M/o HFW & Deptt. of Pharma
Syringes					
195.	HI-TECH MEDICS PRIVATE LIMITED	HQRXEXLAPPLY0 0205167AM22	Syringe with needle	07.10. 2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 500000 0.5 ml AD syringe with the approval of Chairman EFC.
196.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0205168AM22	a. PREFILLED SYRINGE 0.9% 3 ML b. REFILLED SYRINGE 0.9% 5 ML c. PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021.
197.	OYSTER MEDISAFE PRIVATE LIMITED	HQRXEXLAPPLY0 0205301AM22	Syringes with or without needles	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021./ Clarification not received by the specified date hence considered as withdrawn.
198.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0205498AM22	a. PREFILLED SYRINGE 0.9% 3 ML b. REFILLED SYRINGE 0.9% 5 ML c. PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021.
199.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0205510AM22	a. PREFILLED SYRINGE 0.9% 3 ML b. REFILLED SYRINGE 0.9% 5 ML c. PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
200.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0205692AM22	PREFILLED SYRINGE 0.9% 3 ML REFILLED SYRINGE 0.9% 5 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021

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			PREFILLED SYRINGE 0.9% 10 ML		
201.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0205814AM22	a. PREFILLED SYRINGE 0.9% 3 ML b. REFILLED SYRINGE 0.9% 5 ML c. PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
202.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0205869AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
203.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0205907AM22	PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
204.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0205938AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
205.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0205988AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
206.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0206018AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
207.	SAMEEKSHA PHARMACEUTI CALS PRIVATE LIMITED	HQRXEXLAPPLY0 0206030AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected on the basis of non-fulfillment of the criteria specified in Trade Notice No. 20 dated 05.10.2021.
208.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0206040AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
209.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0206069AM22	PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
210.	G.S.T. Corporation Limited	HQRXEXLAPPLY0 0206112AM22	a. Disposable Syringes with Needle 3ml, 21G b. Disposable Syringe with Needle 3ml, 21G	07.10. 2021	Rejected on the basis of non-fulfillment of the criteria specified in Trade Notice No. 20 dated 05.10.2021.
211.	POLY MEDICURE LIMITED	HQRXEXLAPPLY0 0206115AM22	PREFILLED SYRINGE 0.9% 10 ML	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
212.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0206125AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
213.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0206126AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
214.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0206127AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
215.	NUBENO HEALTHCARE PRIVATE LIMITED	HQRXEXLAPPLY0 0206141AM22	Syringes, needles, catheters, cannulae and Syringes, with or without needles	07.10. 2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 20,29,200 syringe with the approval of Chairman EFC.

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216.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLYO 0206152AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
217.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLYO 0206211AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
218.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLYO 0206212AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
219.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLYO 0206217AM22	SYRINGES WITH OR WITHOUT NEEDLES	07.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
220.	POLY MEDICURE LIMITED	HQRXEXLAPPLYO 0206364AM22	PREFILLED SYRINGE 0.9% 10 ML	08.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
221.	EXIM TRAC	HQRXEXLAPPLYO 0206380AM22	Syringes with Needles	08.10. 2021	Rejected on the basis of non-fulfillment of the criteria specified in Trade Notice No. 20 dated 05.10.2021.
222.	POLY MEDICURE LIMITED	HQRXEXLAPPLYO 0206429AM22	. PREFILLED SYRINGE 0.9% 3ML b. PREFILLED SYRINGE 0.9% 5ML	08.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
223.	SHALINA LABORATORIE S PRIVATE LIMITED	HQRXEXLAPPLYO 0206571AM22	a. Disposable Syringe 10ml, 21G X 1.5" b.Disposable Syringe 2ml, 23G X 1" c.Disposable Syringe 3ml, 23G X 1" d.Disposable Syringe 5ml, 21G X 1.5"	08.10. 2021	Rejected on the basis of non-fulfillment of the criteria specified in Trade Notice No. 20 dated 05.10.2021
224.	HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	HQRXEXLAPPLYO 0206830AM22	Sterilised Disposable Syringe with needle 0.5ML AD/1ML AD/0.3ML AD/2ML RUP SYRINGES	08.10. 2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 96,26,400 syringe with the approval of Chairman EFC.
225.	ANGI PLAST PVT LTD	HQRXEXLAPPLYO 0206876AM22	DISPOSABLE SYRINGES 5 ML WITH NEEDLES	08.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021./ Clarification not received by the specified date hence considered as withdrawn.
226.	BIO MED HEALTH CARE PRODUCTS PRIVATE LIMITED	HQRXEXLAPPLYO 0206921AM22	a.SYRINGES WITH AND WITHOUT NEEDLES (SIZE 100/40U) b.SYRINGES WITH AND WITHOUT NEEDLES (SIZE: 3 ML) c. SYRINGES WITHOUT NEEDLE (3 ML)	08.10. 2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 16,98,700 syringe with the approval of Chairman EFC.
227.	BIO MED HEALTH CARE PRODUCTS PRIVATE	HQRXEXLAPPLYO 0206942AM22	SYRINGE WITH NEEDLE (SIZE 3 ML)	08.10. 2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 10,44,000 syringe with the

	LIMITED				approval of Chairman EFC.
228.	HINDUSTAN SYRINGES AND MEDICAL DEVICES LIMITED	HQRXEXLAPPLY0 0207219AM22	STERILISED DISPOSABLE SYRINGE WITH/WITHOUT NEEDLE	08.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 32,70,200 syringe with the approval of Chairman EFC.
229.	ELEVATION MEDISOLUTIONS LLP	HQRXEXLAPPLY0 0208148AM22	Syringes with needle	08.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 6,40,000 syringe with the approval of Chairman EFC.
230.	JK MEDIRISE	HQRXEXLAPPLY0 0208152AM22	a. 3 part Luer slip 2 ml syringe with needle b. 3 part Luer slip 3 ml syringe with needle c. 3 part Luer slip 5 ml syringe with needle	09.10.2021	Rejected Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021./ Clarification not received by the specified date hence considered as withdrawn
231.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208537AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 8320000 syringe with the approval of Chairman EFC.
232.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208539AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 675000 syringe with the approval of Chairman EFC.
233.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208546AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 120000 syringe with the approval of Chairman EFC.
234.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208547AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 198000 syringe with the approval of Chairman EFC.
235.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208548AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 60000 syringe with the approval of Chairman EFC.
236.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208550AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 20,25,800 syringe with the approval of Chairman EFC.
237.	LIFELONG MEDITECH PRIVATE LIMITED	HQRXEXLAPPLY0 0208551AM22	SYRINGES WITH OR WITHOUT NEEDLES	10.10.2021	Based on the criteria & quota fixed vide Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 104000 syringe with the approval of Chairman EFC.
238.	KHOSLA SURGICAL INDUSTRIES	HQRXEXLAPPLY0 0209271AM22	a. SYRINGES WITH NEEDLES 2 ML b. SYRINGES WITH NEEDLES 5 ML c. SYRINGES WITH NEEDLES 10 ML	11.10.2021	Rejected on the basis of non-fulfillment of the criteria specified in Trade Notice No. 20 dated 05.10.2021
239.	INTAS PHARMACEUTICALS LIMITED	HQRXEXLAPPLY0 0209503AM22	0.96ML SYRINGE WITH NEEDLE 27G 1/2" ?F	11.10.2021	Rejected Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021./ Clarification not received by the specified date hence considered as withdrawn
240.	BECTON	HQRXEXLAPPLY0	SYRINGE,A-	11.10.	Based on the criteria & quota fixed vide

	DICKINSON INDIA PRIVATE LIMITED.	0209560AM22	D,0.5ml,Soloshot Mini/BOX-100 & SYRINGE,RUP,5 ml,nd123G,BD/B OX-100 & SYRINGE,RUP,2 ml,nd123G,BD/B OX-100	2021	Trade Notice No. 20 dated 05.10.2021 export license was issued to the firm for export of 104000 syringe with the approval of Chairman EFC
241.	SCHOTT KAISHA PRIVATE LIMITED	HQRXEXLAPPLY0 0209684AM22	Glass Syringes with or without needles, Glass Pre-fillable Syringe Kit, Glass Barrel (Syringe + Cartridge) & Components (Rubber Stoppers/Fingerg rip/Rods etc)	11.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
242.	SCHOTT KAISHA PRIVATE LIMITED	HQRXEXLAPPLY0 0209707AM22	Glass Barrel (Syringe + Cartridge)	11.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021
243.	INTAS PHARMACEUTI CALS LIMITED	HQRXEXLAPPLY0 0209789AM22	0.96ML SYRINGE WITH NEEDLE 27G 1/2" 2F	11.10. 2021	Rejected .Applicant has withdrawn the application in view of Notification No. 38 dated 14.10.2021./ Clarification not received by the specified date hence considered as withdrawn
244.	MISSIONPHAR MA LOGISTICS INDIA PVT. LTD.	HQRXEXLAPPLY0 0210049AM22	Syringe disp. 10ml, 5ml, 2ml,3 part,Syringe, Feeding, 60ml, ENFit, sterile,Syringe, autodestructable 1ml w/needle 22GX1"	12.10. 2021	Rejected on the basis of non-fulfilment of the criteria specified in Trade Notice No. 20 dated 05.10.2021

Note :

(i) **Deferred cases:** Cases shown as **deferred** imply that approval is pending for want of comments/NOC from the concerned Technical Agencies or requirement of additional information/clarification from the applicant firm.

(ii) **Approved cases:** Cases which got approved by EFC are issued export authorisations by DGFT(Hqrs.) to the firm(s). As per Appendix 2K of FTP-2015-20, the fee for obtaining export license is Rs. 1000/- only (per application) irrespective of item/quantity/FOB value etc.

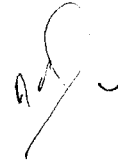
(iii) **Approved post-facto:** Cases shown as **Approved post-facto** imply that approval against those cases have already been issued by DGFT (Hqrs), with the approval of Chairman, EFC in terms of Para 2.51(c) of HBP (Handbook of Procedure 2015-20). In order to facilitate export, Para 2.51 gives power to Chairman, EFC to issue authorization in those cases, which have been discussed by EFC at least once in previous meeting and got deferred, and where NOCs / recommendations have been received subsequently from the concerned agency(ies) with no divergence in views. However, such cases, shall be brought before EFC in its subsequent meeting for approval on ex-post facto basis.

(iv) **Dropped.** Cases shown as **Dropped** imply that the firm is not responsive to the queries of DGFT or to the concerned Administrative Ministry/Deptt. and has not furnished documents/information/ clarification as called for despite reminders. Such cases are dropped from active agenda of EFC. However, the case can be reopened once the documents are received from the firm with fresh date of application.

(v) **Rejected.** Cases which are shown as **Rejected** imply that the EFC, after consultation with the Administrative Ministry / Deptt., decided not to grant authorisation due to reasons

such as, proposal not supported by the concerned technical agency. No further communication will be issued by DGFT(Hqrs) in such cases. However, the firm can request for review of the decision of the Committee before DGFT.

(VI) Closed. Cases which are shown as **Closed** imply that the EFC, after consultation with the Administrative Ministry/Deptt. has decided to close the case due to the reason that the proposed item to be exported is 'Free' as per the present ITC (HS) Export Policy, 2018 and does not require licence from DGFT.

A handwritten signature in black ink, appearing to be 'A. S.' followed by a flourish.